

UNEMPLOYMENT

*1254. **Shri Rishang Keshing:** Will the Minister of Education be pleased to refer to the reply given to starred question No. 86 on the 25th August, 1954 and state the progress made in the matter of relieving unemployment among educated persons under the Central Government Scheme initiated last year which envisaged appointment of 80,000 teachers in rural schools?

The Parliamentary Secretary to the Minister of Education (Dr. M. M. Das): Upto November 30, 1954, a total number of 59,337 teachers in rural schools and 1,993 Social Education Workers in urban areas were sanctioned for various State Governments.

Shri Rishang Keshing: How long will it take to implement this scheme fully?

Dr. M. M. Das: This scheme is for the years 1953-54 and 1954-55. But as the scheme began late, we will take a little more time to complete the implementation.

Shri N. B. Chowdhury: May I know whether the delay that was caused at the beginning of the implementation of this scheme will be made up by extending the scheme further than the previously scheduled time?

Dr. M. M. Das: I have said it will be extended a little.

Shri Kelappan: In view of the fact that over 60,000 students graduate every year and over six or seven lakhs pass out of the secondary schools, what other proposals have the Government taken to deal with the problem of unemployment among the educated classes?

Dr. M. M. Das: In addition to the scheme for relieving unemployment among the educated, there are so many other schemes and attempts are being made by Government to increase employment in the country by way of industrial development and so many other things.

Shri S. N. Das: May I know whether Government is aware of the

number of applications received for the appointment of these unemployed educated people in various States?

Dr. M. M. Das: The responsibility of recruitment rests upon the State Governments.

GROW MORE FOOD CAMPAIGN BY ARMY

*1256. **Shri Bihutti Mishra:** Will the Minister of Defence be pleased to state the names of the cereals and non-cereals produced by the Army in 1953 and 1954 (till the 31st October) under the Grow More Food Campaign?

The Deputy Minister of Defence (Sardar Majithia): The following cereals and non-cereals were produced by the Army during 1953 and 1954:—

Cereals—

Wheat, paddy, maize and a few minor items like barley and oats.

Non-Cereals—

Vegetables, fruits, fodder, sugarcane, tobacco and groundnuts.

श्री बिभूति मिश्र : क्या मंत्री महोदय यह बताने की कृपा करेंगे कि फरी एकड़ कितने मन की दर से पैदावार हुई ?

Sardar Majithia: The total quantity produced is 25,696.41 tons, and the area was 9,570.65 acres.

श्री बिभूति मिश्र : जो पैदावार हुई रूपयों के हिसाब से उसका कितना मूल्य आंका गया है ?

Sardar Majithia: I am afraid I have not got the figures worked out, but if he wants, I can give him the different figures, roughly: wheat, 905.24 tons; paddy, 505.21 tons; maize, 117.8 tons; miscellaneous cereals, 1,062.02 tons; fruits, 380.32 tons; vegetables, 16.124 tons and miscellaneous non-cereals, 6,601.32 tons.

श्री भक्त वरान : अब जब कि देश में खाद्य स्थिति सुधर गई है क्या मैं जान सकता हूँ कि इस आन्दोलन को अभी भी फौजों द्वारा आगे बढ़ाया

जा रहा है या इसको समाप्त करने का विचार किया जा रहा है ?

सरदार मजीठिया : अभी भी जारी है ।

Shrimati Ila Palchoudhury: Under this campaign, did the Army distribute any better quality seeds to the rural areas at all?

Sardar Majithia: This was the quantity produced. The rural areas do not come in because we disposed of these articles in consultation with the civil supplies officers in the local markets.

EASTERN MERCANTILE CORPORATION LTD.

*1258. **Shri Sarangadhar Das:** Will the Minister of Home Affairs be pleased to refer to the discussion held on the 31st March, 1953 on the Demands for Grants relating to the Ministry of Home Affairs and state :

(a) whether the inquiry instituted by Government into the alleged black-marketing of the licence issued to the Eastern Mercantile Corporation Ltd., Cuttack for the import of cycles for internal consumption of Orissa State has since been completed;

(b) if so, the results thereof; and

(c) if the reply to part (a) above be in the negative, what is the present position?

The Deputy Minister of Home Affairs (Shri Datar): (a) Yes.

(b) The investigation did not make out any case for Government's interference.

(c) Does not arise.

Shri Sarangadhar Das: May I know if this enquiry was in regard to import licence No. 002626/51/CCI issued by the Chief Controller of Imports?

Shri Datar: I did not follow that question

Mr. Speaker: He gave some licence number and wants to know whether

the enquiry was with reference to that particular licence.

The Minister of Home Affairs and States (Dr. Katju): Will my hon. friend kindly repeat the question?

Shri Sarangadhar Das: May I know if this enquiry was with regard to the import licence No. 002626/51/CCI issued by the Chief Controller of Imports?

Dr. Katju: I cannot give the exact details about it nor say whether it was in relation to this particular licence or any other licence.

Shri Sarangadhar Das: May I know if the offices and premises of Shri Vijayananda Patnaik and a few others of Kalinga Tubes Limited and the Pearl Cycle Stores were searched in this connection and when the legality of the search was challenged, the High Court gave a ruling that the search was legal?

Dr. Katju: I think so; my hon. friend knows more about it than myself.

Shri Sarangadhar Das: May I know if any documents or other materials which the police were looking for, were found in these premises and offices?

Dr. Katju: The police discover many documents which they want but it is more than what I can say as to which of the documents they want.

CLASS IV GOVERNMENT EMPLOYEES

*1259. **Shri Gidwani:** Will the Minister of Home Affairs be pleased to state :

(a) whether the attention of Government has been drawn to the Resolution passed at a meeting of Class IV Government Employees held in New Delhi on the 24th October, 1954 urging the Government of India to promote them to clerical grade;

(b) whether Government have considered the same; and

(c) if so, the decision thereon?